					here for previous Lis	· · · · · · · · · · · · · · · · · · ·		a) Damilatiana 00	40	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	306	4505846417	306	3817853159	31.11	0	800791386	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	6934373288	4	6840471484	55.74	0	93901804	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	40	1790187828	39	1597562935	13.02	0	192624897	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	37	5593914	37	5547120	0.05	0	46794	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	13836962	12	10266774	0.08	0	3570190	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
	Total	399	13249838409	398	12271701472	100.00	0	1090935071	0	